

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI

POLICY CIRCULAR NO. 4/2004-2009

DATED: 11th OCTOBER 2004

To,

All Licensing Authorities
All Commissioners of Customs

Sub: Allowing of furniture under EPCG Scheme.

Sir,

It is clarified that import of furniture is allowed to hotels under EPCG Scheme.

This issues with the approval of Director General of Foreign Trade.

[AJAY SRIVASTAVA]
Joint Director General of Foreign Trade

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